

ITEM NO.17

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 2234/2023

SHIV PRATAP SINGH @ CHUNNU

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(FOR EXEMPTION FROM FILING O.T. ON IA 158666/2021
FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
158667/2021
FOR APPLICATION FOR PERMISSION ON IA 70070/2022
FOR INTERIM BAIL ON IA 79517/2022)

Date : 15-12-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Abhay Kumar, AOR
Ms. Hema Malik, Adv.

For Respondent(s)

Mr. Rohit K. Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court
as well as Trial Court but in vernacular language. May be
sent back immediately to the concerned court in order to
receive scanned/digitized/photocopy of original records
alongwith their translated versions.

List again on 7.2.2024.

H. SHASHIDHARA SHETTY
Registrar